

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 08.07.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2018 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	State of Odisha Vs. Bhushan Steel Ltd. & Anr.	Sibo Sankar Mishra
2.	I.A. No. 2019 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Koshy Varghese Vs. John Varghese & Anr.	Abhijit Atur
3.	I.A. No. 2123 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Adani Ports Special Economic Zone Ltd. Vs. Shailen Shah, R.P. of DIGHI Port Ltd. & Ors.	Mahesh Agarwal
4.	I.A. No. 2124 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Adani Ports Special Economic Zone Ltd. Vs. Shailen Shah, R.P. of DIGHI Port Ltd. & Ors.	Mahesh Agarwal

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By Order
-sd/-

Assistant Registrar